

NATIONAL COMPANY LAW TRIBUNAL  
SPECIAL BENCH  
CHENNAI

22

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16.10.2018

PRESENT: SHRI B.S.V. PRAKASH KUMAR, MEMBER (JUDICIAL)

APPLICATION NUMBER :  
PETITION NUMBER : TCP/189/2016  
NAME OF THE PETITIONER(S) : P. Sengodan & 2 others  
NAME OF THE RESPONDENT(S) : M/s Cenney Hotels Pvt Ltd & 2 Others  
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

D Sandeep Kumar

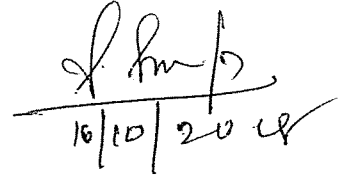
For Petitioner



For Hari Shankar Meni

H. Karthik Seshadri

For Respondent



16/10/2018

A. Saranya

ORDER

Counsel for Petitioner is present. Counsel for Respondent is present. Both the parties prayed for time. At request, matter is adjourned. List this matter for hearing on 20.11.2018 at 10.30 A.M.

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(B.S.V. PRAKASH KUMAR)  
MEMBER (JUDICIAL)

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